

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP. NO.217 OF 2020

PETITIONER :

MAYA. R. NAIR,  
AGED 54 YEARS,  
W/O P.G. SOMANATHAN PILLAI,  
VADAKKEKARA, DWARAKA,  
THRIKKOTHAMANGALAM, PUTHUPALLY,  
KOTTAYAM - 686 011

BY ADVS. KALEESWARAM RAJ  
THULASI K.RAJ  
MAITREYI HEGDE

RESPONDENTS :

1. STATE OF KERALA REPRESENTED BY THE  
SECRETARY TO GOVERNMENT,  
DEPARTMENT OF LOCAL SELF  
GOVERNMENT, THIRUVANANTHAPURAM-695001
2. THE DIRECTOR OF PANCHAYATHS,  
THIRUVANANTHAPURAM-695001
3. VAKATHANAM GRAMA PANCHAYATH,  
REPRESENTED BY SECRETARY,  
VAKATHANAM, KOTTAYAM- 686538
4. SECRETARY,  
VAKATHANAM GRAMA PANCHAYATH

BY SRI.T.S.SYAMPRASANTH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30.04.2020, THE  
COURT ON THE SAME DAY PASSED THE FOLLOWING:

**BECHU KURIAN THOMAS, J.**

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**W.P.(C) TMP No.217 of 2020**  
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**Dated this the 30<sup>th</sup> day of April, 2020**

**O R D E R**

The learned Government pleader takes notice on the behalf of respondents 1 and 2. Notice by email to respondents 3 and 4. In the meantime there shall be an interim stay of Ext.P12 for a period of one month.

Post the writ petition on 28.05.2020.

**BECHU KURIAN THOMAS  
JUDGE**

SM

APPENDIX

PETITIONER'S EXHIBITS:

- EXT.P1 : A COPY OF LETTER DATED 07.05.2019 ISSUED BY 4TH RESPONDENT
- EXT.P2 : A COPY OF LETTER DATED 23.05.2019 ISSUED BY THE 4TH RESPONDENT ASKING FOR THE SUBMISSION OF APPLICATION FOR REGULARISATION
- EXT.P3 : A COPY OF LETTER DATED 20.06.2019 ISSUED BY THE 4TH RESPONDENT DENYING THE REGULARISATION OF CONSTRUCTION
- EXT.P4 : A COPY OF LETTER DATED 18.07.2019 ISSUED BY THE 4TH RESPONDENT DENYING THE REGULARISATION OF CONSTRUCTION.
- EXT.P5 : A COPY OF APPLICATION DATED 26.09.2019 UNDER THE REGULARISATION RULES,2018 ALONG WITH THE REVELANT DOCUMENTS
- EXT.P6 : A COPY OF THE ORDER DATED 21.10.2019 REJECTING THE REGULARISATION APPLICATION
- EXT P7 : A COPY OF SITE PLAN SHOWING THE DETAILS OF CONSTRUCTION
- EXT.P8 : A COPY OF DRAFT REVIEW DATED 21.10.2019 BEFORE THE 1ST RESPONDENT
- EXT.P9 : A COPY OF THE JUDGMENT DATED 02.12.2019 IN WP(C) NO.32632/2019
- EXT.P10: A COPY OF THE LETTER NO LSGD R.A3/370/2019 DATED 03.01.2020 ISSUED BY THE 1ST RESPONDENT
- EXT.P11: A COPY OF THE ORDER NO.409/2020/LSGD DATED 18.02.2020 BY THE 1ST RESPONDENT
- EXT.P12: A COPY OF COMMUNICATION NO.A4-6090/19 DATED 30.03.2020 ISSUED BY THE 4TH RESPONDENT

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P.S. TO JUDGE